

**PROF. MADHU DANDAVATE:** I am glad that the matter is being investigated. They are trying to find a way out. But, I would like to ask one question. When an elected Member, in the interest of democratic functioning, had demanded that certain documents like educational code, workload etc. should be made available to him so that a proper discussion can take place, why was this document not made available to the person concerned?

**SHRI J. B. PATNAIK:** I do not have the information required by the hon. Member in this regard. So, I won't be able to reply to this question.

**PROF. MADHU DANDAVATE:** The hon. Minister has not carefully gone through the material that is required to answer the question. I think he can go through it and can answer afterwards. On the face of it, he has not looked into the matter.

**SHRI J. B. PATNAIK:** He has only questioned the retention of a third Punjabi teacher on the ground that it would be surplus to the requirements of the Board. That has been considered by the Board at a subsequent meeting. It was found that a third Punjabi teacher will not be surplus to the requirements of the Board. He was re-designated as vernacular teacher as has been said earlier. So, all the information that is required in this case is available.

**PROF. MADHU DANDAVATE:** That was not my question. My question was that before arriving at a decision, certain documents had to be looked into. The elected member wanted to look into the document which was denied to him. I want to know why the document was denied to him when demanded?

**SHRI J. B. PATNAIK:** No such complaint was made in this regard. If there is any such complaint, I shall look into it.

विदेशों द्वारा भारतीय वीट विमानों की खरीद

\* 947. श्री विप्लव सिन्हा : क्या एका सत्री यह बताने की कृपा करेंगे कि :

(क) क्या विभिन्न देशों ने भारतीय "वीट" विमान खरीदने के लिए प्रस्ताव दिए हैं ;

(ख) यदि हाँ, तो उन देशों के नाम क्या हैं ; और

(ग) प्रत्येक देश ने कितनी-कितनी सख्या में ऐसे विमान मागे हैं ?

एका मन्त्रालय (एका उत्तरदाता) में राज्य सत्री (श्री विद्या चरण कुक्कल) (क) को नहीं सीमन्त ।

(ख) प्रश्न नहीं उठता ।

(ग) केवल कुछ प्रारम्भिक पूछ नाछ की गई है । ऐसे देशों के नाम बताना अनहिन में नहीं होगा ।

श्री विप्लव सिन्हा : सुरक्षा की दृष्टि में सत्री को ने देशों के नाम नहीं बतलाये इसके लिये उनको धन्यवाद । क्या सत्री महोदय यह बतला सकने के कि उन देशों को तादाद कितनी है जहाँ ने "वीट" विमानों की मांग घाई है और क्या "वीट" बतान के लिये उन देशों ने हमारे देश के बालको की भी मांग की है ?

श्री विद्या चरण कुक्कल : इन देशों ने प्रारम्भिक पूछनाछ की थी, लेकिन उन में उन्होंने उस तादाद का कोई मन्त नहीं किया था कि कितनी आधुनिकता होगी जब तक प्रारम्भिक बात थीने में बाकी चीजे तय न हो जाये तब तक तादाद का तबान नहीं उठाया जाता । यदि इसके बारे में मामला और घाये बढ़ा और हमने उन को अपने हथपाई जहाज देने का फैसला किया तब आपक इत्यादि और प्रशिक्षण देने की बात नाथ-नाथ मय की जायेगी ।

श्री विप्लव सिन्हा : मैं जानना चाहता हूँ कि हमारे देश में कितने वीट विमान तैयार होने हैं क्या यह हमारे देश के लिये काफी है ? यदि काफी है तो क्या हम इस वीजीवन में हैं कि

उपाय तैयार कर के दून्ने देवों को दे सकें ?

श्री विद्या चरन शुक्ल : जी हाँ, जितने में दिमान हम अपने यहाँ तैयार करते हैं वह हमारी आवश्यकताओं के अनुसूप ठीक है, और यह बात भी ठीक है कि हमारे पास इतनी क्षमता है कि हम अपनी आवश्यकता से अधिक बना कर दून्ने देवों को दे सकें।

**SHRI MOHANRAJ KALINGARAYAR:** I do not want to know the names of the countries if it is a defence secret. But may I know whether we are going to give the improved model of Gnats incorporating the changes made recently or the old version?

**SHRI VIDYA CHARAN SHUKLA:** We have not yet come to the stage where we can say whether we are going to give anything or not. Some preliminary enquiries have been made and we have answered them. This is the present stage of the matter.

**SHRI H. M. PATEL:** Why is it considered necessary to keep secret the names of the countries who have made enquiries? Our policy is that of non-alignment and it makes no difference to whom you sell arms. It is only a matter of availability.

**SHRI VIDYA CHARAN SHUKLA:** Mr. Patel should have been the last person to ask this question, having been in this business for a long time. He should know what are the ramifications and implications of it.

**MR. SPEAKER:** Now he is in a different business.

**SHRI VIDYA CHARAN SHUKLA:** I do not think it is in public interest to go into the details of it.

**Creation of second-line of defence communication by linking Nangal Dam with Talwara and Mukerian by Rail**

\*948. **PROF. NARAIN CHAND**

**PARASHAR :** Will the Minister of DEFENCE be pleased to state :

(a) whether any retired senior Army Officer has suggested to the Government the creation of a Secondline of defence communication by linking Nangal-Dam with Talwara and Mukerian by rail; and

(b) if so, the reaction of Government to this proposal?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) :** (a) Yes, Sir.

(b) The suggestion has been examined. There is no objection, from the Defence angle, to the construction of these Railway lines on other considerations.

**PROF. NARAIN CHAND PARASHAR :** We are thankful for this 'No objection' certificate, but may I know whether it would also be helpful for the defence purposes as suggested by the senior army officer referred to in this question?

**SHRI VIDYA CHARAN SHUKLA :** I have already said in reply to part (b) that the suggestion has been examined and there is no objection from our side to this railway line being undertaken on other considerations. It is implied that from defence point of view, we do not think there is much use of this line.

**Third Wage Board for newspaper Industry**

\*949. **SHRI B. S. BHAURA :** Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have not as yet taken any decision on the setting up of a new Wage Board for the newspaper industry; and

(b) if so, the reasons therefor ?

**THE MINISTER OF LABOUR AND REHABILITATION (SHRI RAGHUNATHA REDDY) :** (a) and (b). The entire matter is under consideration.